

appointed to the Joint Committee may be communicated to this House.'

(ii) 'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Thursday, the 19th December, 1974, adopted the following motion in regard to the Adoption of Children Bill, 1972:—

"That this House do recommend to Lok Sabha that Lok Sabha do appoint a member of Lok Sabha to the Joint Committee of the Houses on the Adoption of Children Bill, 1972 in the vacancy of Shri Amar Nath Chawla and communicate to this House the name of the member so appointed by Lok Sabha to the Joint Committee."

I am to request that the concurrence of the Lok Sabha in the said motion, and also the name of the member of the Lok Sabha appointed to the Joint Committee may be communicated to this House.'

(iii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No. 4) Bill, 1974, which was passed by the Lok Sabha at its sitting held on the 17th December, 1974, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

(iv) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am

directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 19th December, 1974, agreed without any amendment to the Representation of the People (Amendment) Bill, 1974, which was passed by the Lok Sabha at its sitting held on the 16th December, 1974."

COMMITTEE ON PRIVATE MEMBERS BILLS AND RESOLUTIONS

MINUTES

SHRI G. G. SWELL (Autonomous Districts): I beg to lay on the Table Minutes of the Forty-sixth to Forty-ninth sittings of the Committee on Private Members' Bills and Resolutions held during the current session.

JOINT COMMITTEE ON OFFICES OF PROFIT

ELEVENTH REPORT

SHRI JAGANNATHRAO JOSHI (Shajanpur): I beg to present the Eleventh Report of the Joint Committee on Offices of Profit.

ESTIMATES COMMITTEE

SIXTY-NINTH REPORT

SHRI M. G. UIKEY (Mandla): I beg to present the Sixty-ninth Report of the Estimates Committee on the Planning Commission—Development of Backward Areas.